

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF AND DATA INDIA PRIVATE LIMITED	
RELEVANT PARTICULARS	
1 Name of Corporate Person	AND DATA INDIA PRIVATE LIMITED
2 Date of Incorporation of Corporate Person	26th November, 1998
3 Authority under which Corporate Person is Incorporated/Registered	RoC-Pune
4 Corporate Identity Number of Corporate Person	U72200PN1998PTC016655
5 Address of The Registered Office and Principal Office (If Any) Of Corporate Person	FLAT 16 B C S159/1/A, next to BH MA LOKSANGAM VIHAR, AUNDH, PUNE - 411007, MAHARSHTRA, INDIA
6 Liquidation Commencement Date of Corporate Person	Monday, 28th September, 2020
7 Name, Address, Email Address, Telephone Number and The Registration Number Of The Liquidator	PRAMOD KUMAR DOKANIA Address : T54-1101, FLAT NO 1101, TOWER 54, FUTURE TOWERS, SECTOR R-11, AMANORA PARK TOWN, SADE SATRA NALI HADAPSAR, PUNE - 411028. Email : ippramod.dokania@gmail.com Mobile No : +91-99709-22574 Registration No: IBB/IPA-001/IP-P-01994/2020-2021/13062
8 Last Date for Submission of Claims	Wednesday, 28th October, 2020

Notice is hereby given that the **AND DATA INDIA PRIVATE LIMITED** has commenced voluntary liquidation on Monday, **28th September, 2020**.
The stakeholders of **AND DATA INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before Wednesday, **28th October, 2020**, to the liquidator at the address mentioned against item 7.
The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

CA PRAMOD KUMAR DOKANIA
INSOLVENCY PROFESSIONAL
Liquidator for **AND DATA INDIA PRIVATE LIMITED**
REGN. No: IBB/IPA-001/IP-P-01994/2020-2021/13062
1st October 2020



Pr. Dokania